

DAILY BOARD (C.R. NO.20)  
HIS HONOUR JUDGE SHRI. S.G. BORLEPWAR  
(12.06.2020)

SR.NO.	SUIT NO.	CAPTION
1.	CS 101904/19 (Suit No.102407/18)	Order
2.	Suit 100604/2019	Order
3.	CS 101905/19 (Suit No.102413/18)	Order
4.	Suit 100900/2017	Judgment
5.	Suit 103371/2011	Judgment
6.	Suit 108196/1984	Arguments
7.	Suit 103835/2012	Arguments
8.	Suit 100574/2007	Arguments P.H.
9.	Suit 106585/2007	Arguments P.H.
10.	Suit 103021/2012	CH/S Order
11.	Suit 110113/1991	CH/S Order

Date : 12/06/2020

*Shri*  
R- Sheristedar  
(C.R.No.20)

CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF SHRI. SHANKAR GOVIND BORLEPWAR  
COURT 20 ASST SESSIONS JUDGE  
Criminal Cause List Dated 12-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SESSIONS CASE	100693/2019	The State of Maharashtra - Pant Nagar Police Station Vs Krishna @ Bodya Vijay Shelar	APP
2	SESSIONS CASE	100705/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Mohd. Israr Kallu Shah	PP
<u>APPEARANCE</u>				
3	SESSIONS CASE	100198/2020	The State of Maharashtra - Ghatkoper Police Station Vs Vidyachal Sarju Gupta	APP
4	SESSIONS CASE	100332/2020	The State of Maharashtra - B.K.C. Police Station Vs Saud Mohammad Shamim Ansari and others 03	APP